

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,  
NEW DELHI  
MISC. APPLICATION NO. 100 OF 2023  
IN  
ORIGINAL APPLICATION NO. 364 OF 2022**

**IN THE MATTER OF:**

Ram Kailash Singh

...Applicant

Versus

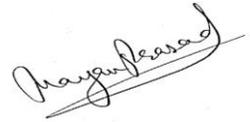
State of U.P.

...Respondent

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FILED BY:



**[Mayan Prasad]**

Advocate for the Respondent No. 6  
C-111, Basement, Defence Colony,  
New Delhi- 110024

Email:- [mayanprasad@gmail.com](mailto:mayanprasad@gmail.com)

M. No. 9971887197

NEW DELHI

DATED: 13.08.2024



INDIA NON JUDICIAL

398



IN-UP45523033004219W

Government of Uttar Pradesh

e-Stamp

Signature .....  
ACC Name - Ramchandra Jaiswal ACC Code-UP14217404  
ACC Address - 252/12, Nai Basti Kydganj, Prayagraj  
Mobile No. 9936018910  
License No. 382 Tahsil & District - Prayagraj

|                           |   |
|---------------------------|---|
| Certificate No.           | : IN-UP45523033004219W                                |
| Certificate Issued Date   | : 13-Aug-2024 11:34 AM                                |
| Account Reference         | : NEWIMPACC (SV)/ up14217404/ PRAYAGRAJ SADAR/ UP-AHD |
| Unique Doc. Reference     | : SUBIN-UPUP1421740487740066576738W                   |
| Purchased by              | : RAM RAJ SINGH SON OF DEVRAJ SINGH                   |
| Description of Document   | : Article 4 Affidavit                                 |
| Property Description      | : AFFIDAVIT   |
| Consideration Price (Rs.) | :   |
| First Party               | : RAM RAJ SINGH SON OF DEVRAJ SINGH                   |
| Second Party              | : Not Applicable                                      |
| Stamp Duty Paid By        | : RAM RAJ SINGH SON OF DEVRAJ SINGH                   |
| Stamp Duty Amount(Rs.)    | : 100<br>(One Hundred only)                           |

₹100 ₹100 ₹100 ₹100

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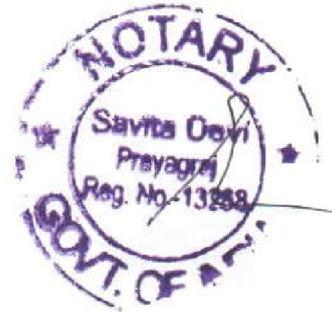
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रामराज सिंह

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RAM RAJ SINGH SON OF DEVRAJ SINGH RAM RAJ SINGH SON OF DEVRAJ SINGH

MISC. APPLICATION NO. 100/2023

IN

ORIGINAL APPLICATION NO. 364 OF 2022

Ram Kailash Singh

....APPLICANT

VERSUS

State of U.P.

....RESPONDENT

**AFFIDAVIT STATING THE STATUS OF WORK**

I, RAM RAJ SINGH S/O. Devraj Singh aged 53 years R/O 4, Akauria, Bara, Bashara Uperhar, Prayagraj, do hereby on solemn affirmation state and submit that:

- i. That I am Respondent No. 6 in the aforesaid matter. That I have been authorized by Respondent No. 7 to carry out the work of mine void filling. That I am well versed with the proceedings and competent to authorize the present Affidavit.
- ii. I state in the hearing dated 08.05.2024 before this Hon'ble Tribunal, I through my counsel had informed this Hon'ble Tribunal that the work of mine filling will be completed by end of June 2024 and that the plantation work shall be completed by end of July 2024.
- iii. I state that pursuant to the aforesaid undertaking, I had taken all possible steps to complete the work. The work of filling of the mine void has been completed by me to a large extend. However, despite my best efforts and due to the reasons beyond my control, the work for a small portion of the mine, for a fraction of the depth, is still remaining.
- iv. I state that mine void filling of a small portion of the mine in the South-East corner of the mine is still remaining. The measurement of this portion is roughly 120 mts on the Southern Side, 68 mts on the Eastern Side, 100 mts on the Northern Side and 56 mt on the Western Side. I state that the depth of the mine in this area was almost 100 fts. I state that depth up to 70 fts has been compacted after filling it with ash and overburden. I state that depth up to 25 to 30 fts remains to be filled.



1318/24

*Ram Raj Singh*

- v. I state that the work of this remaining portion could not be completed because of the following reasons:
- a. I state that the railway crossing at Ghurmi which lies between Respondent No. 5's plant and the mine was closed for repair work in the night time of 26.05.2024 to 29.05.2024. Due to this closure, it was not possible to transport the ash for filling of the mine void. A true copy of the Notice displayed at the Railway crossing is annexed herein and marked as **Annexure-A**.
  - b. Due to the voting on 25.05.2024, for the Lok Sabha general elections the movement of heavy vehicles was closed by the administration from a day prior to voting till the day after the voting.
  - c. I state that the work was again stopped due to the rainfall which started on 22<sup>nd</sup> June 2024. I state that no work of mine void filling could be done after the start of the monsoon.
- vi. I state that despite the various hindrances, the work on the remaining portion of the mine area has been completed. I state that I have completed the work of mine filling and plantation in the remaining portion. I state that more than 90% of the work of mine void filling has been completed. I state that for the purpose of backfilling and compaction, I have procured around 1,19,663 tons of ash in the month of May and around 1,08,593 tons of ash in the month of June from Respondent No. 5.
- vii. I state that I have planted Peepal, Neem, Sagwan, Kadam, Ficus, Palash, Sheesham, Banyan, Mahua, Chitwan and Arjun trees. I state that I have planted almost 1500 saplings. The Photographs showing the completion of the work in the remaining portion is annexed herein and marked as **Annexure-B**.
- viii. I state that for the remaining work approximately 150,000 tons of ash will be required. I state that it is impossible to do the work in the monsoon season. I state that after monsoon ends in September, I will require two months to complete the work, including the work of dewatering, repair of roads, filling of mine void, compaction and plantation.
- ix. I state that I undertake to abide by the terms and conditions that has been prescribed by the Joint Inspection Report dated 28.07.2022 or by any other terms and conditions that may be imposed by this Hon'ble Tribunal.
- x. I state that the Annexures filed by the present Affidavit are true and correct.
- xi. I therefore pray that I may be allowed to complete the balance work within two months after the end of the monsoon season.



21/11/2024

VERIFICATION

I, Ram Raj Singh s/o. Shri Devraj Singh aged 53 years R/O Village Akoria, Tehsil Bara, District Prayagraj do hereby verify and declare that the statements made in all the aforesaid Paragraphs are true and correct to the best of my knowledge and information and I believe the same to be true and that nothing material has been concealed therefrom.

Verified on 13-8-2024 at Prayagraj that the contents of the aforesaid Affidavit are true to the best of my knowledge and records.

*रामराज सिंह*  
DEPONENT



SOLEMNLY AFFIRMED before me  
By Sri/Smt. *Ram Raj Singh*  
ID by.....

*M. K. Pandey*  
Savita Devi  
Advocate Notary  
Prayagraj UP

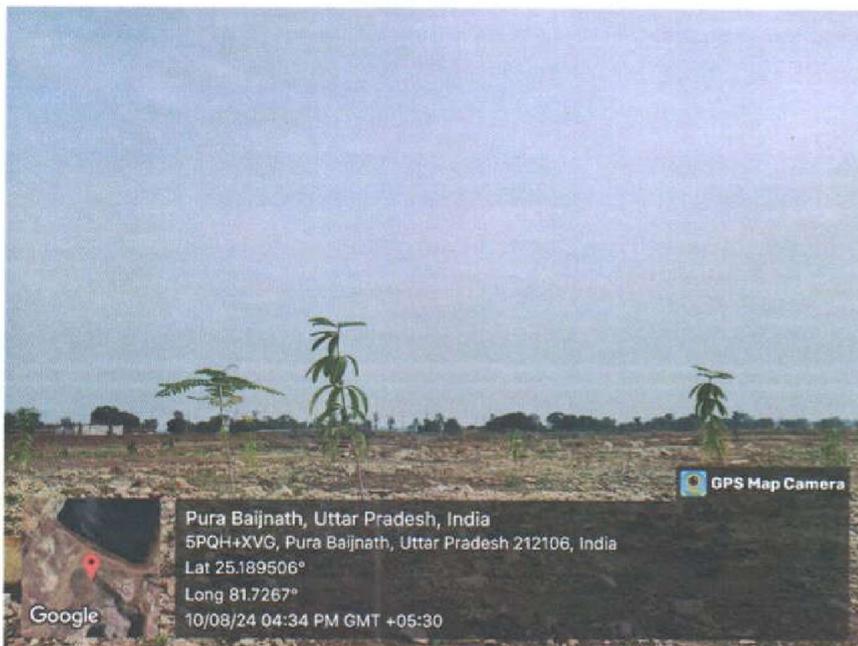
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Identified by  
*M.K. Pandey*  
Advocate Prayagraj  
*13/8/2024*

ANNEXURE - A

रामरामदे

ANNEXURE - B



*21/08/2024*



21/08/24



21/08/24



*Handwritten signature in blue ink.*



21/8/24



शिवजी मठ